

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

510/252(ND)/2019

IN THE MATTER OF

Income Tax Officer, Ward 22(2), New Delhi
VS.

....PETITIONER

ROC & Ors., M/s. Saibaba Shelters & Infra Development Pvt. Ltd. ...RESPONDENT

SECTION

Under Section 252

Order delivered on 06.12.2019

Coram:

Chief Justice Shri M.M. Kumar, Hon'ble President
Mrs. Saroj Rajware
Hon'ble Member (Technical)

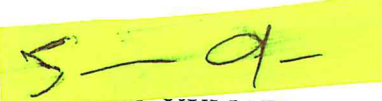
For the Petitioner/Applicant : Ms. Lakshmi Gurung & Ms. Bhawna Singh, Advocates
(for I.T.Deptt)

For the Corporate Debtor : Mr. M. Yadubhushana Rao, AROC for ROC

ORDER

Compliance affidavit has been filed on behalf of Registrar of Companies. Mr. Rao, ARoC is present. Reply on behalf of Registrar of Companies has already been filed. Service on rest of the Respondents is awaited.

List for arguments on 27.01.2020.



(M.M. KUMAR)
PRESIDENT



(SAROJ RAJWARE)
MEMBER (TECHNICAL)